GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA

STARRED QUESTION NO.196 TO BE ANSWERED ON 02.08.2021

Kendriya Vidyalayas in Maharashtra

*196. SHRI RAMDAS C. TADAS:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Government has any proposal to open new Kendriya Vidyalayas (KVs) in Maharashtra;
- (b) if so, the details thereof;
- (c) whether the Government has any proposal to increase the seat strength of each class of bifurcated Kendriya Vidyalayas in Maharashtra;
- (d) if so, the details thereof and if not, the reasons therefor;
- (e) whether there is a strong demand from the people of Amravati District to open new KVs in their district; and
- (f) if so, the details thereof along with the response of the Government thereon?

ANSWER MINISTER OF EDUCATION (SHRI DHARMENDRA PRADHAN)

(a) to (f) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF THE LOK SABHA STARRED QUESTION NO. 196 RAISED BY SHRI RAMDAS C. TADAS, HON'BLE MEMBER OF PARLIAMENT TO BE ANSWERED ON 2nd AUGUST 2021 REGARDING KENDRIYA VIDYALAYAS IN MAHARASHTRA.

- (a) & (b) At present, there are 59 Kendriya Vidyalayas (KVs) functioning in the State of Maharashtra. One proposal for opening of a new KV at Akola, District Akola has been received and found to be fulfilling mandatory pre-requisite and have to compete with other such proposals under the "Challenge Method".
- (c) & (d) There is no such proposal under consideration.
- (e) & (f) Kendriya Vidyalaya Sangathan (KVS) has not received any proposal in the prescribed proforma for opening of a new KV in Amravati District from the State Government of Maharashtra. Opening of new KVs is a continuous process. KVs are opened on the basis of availability of central government employees, land and temporary accommodation as per KVS norms. The KVs are opened primarily to cater to the educational needs of the children of transferable central government employees including Defence & Para-Military personnel, Central Autonomous Bodies, Central Public Sector Undertakings (PSUs) and Central Institute of Higher Learning (IHL) by providing a common programme of education. Proposals for opening of new KVs are considered only if sponsored by Ministries or Departments of the Government of India / State Governments / Union Territories (UTs) Administrations and committing resources for setting up a new KV. The proposals received from various sponsoring authorities found fulfilling the mandatory prerequisite for opening of new KVs have to compete with other such proposals under the "Challenge Method" and also subject to approval of the competent authority.
